

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/334/ (IB)/2017
NAME OF THE PETITIONER(S) : INTEGRATED FINANCE COMPANY LTD
NAME OF THE RESPONDENT(S) : PARVENU VANIGAM PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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9 A. HEMA JOTHI

AUTHORISED SIGNATORY
FOR PETITIONER

X 

V.P. RAMAN

Counsel for Petitioner





Counsel for Respondent



ORDER

Shri V P Raman, counsel for petitioner present and Ms A Hema Jothi, Authorised Signatory for petitioner are present. Shri R Devaraj, counsel for respondent present. Counsel for petitioner stated that there is no chance of settling the matter between the parties and prayed time for making submissions. Final opportunity is provided to the counsel for petitioner at request. For hearing submissions by both the sides, Put up on 24.11.2017 at 10.30 A.M.

- Sd/-
K Anantha Padmanabha Swamy
Member (Judicial)